

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-521
IB-1794/ND//2019
(1) IA/1495/2021
(2) IA/2008/2020

IN THE MATTER OF:

Mr. Idemitus Lube India Pvt. Ltd.

V/s.

M/S. Nath Motors Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 11.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Aditya Gauri And Dhananjaya Sud, Advs. For RP along with RP
in person

For the Respondent

:

ORDER

Re-notified to **01.09.2021.**


For (Court Officer)